

search Association, Calcutta, for the year 1990-91 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Jute Industries' Research Association, Calcutta, for the year 1990-91. [Placed in Library. See No. LT—1158/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working the Carpet Export Promotion Council for the year 1990-91. [Placed in Library. See No. LT—1159/91]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council of Handicrafts for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Promotion Council of Handicrafts for the year 1990-91. [Placed in Library. See No. LT—1160/91]

Review on the working and Annual Report of National Film Development Corporation India for 1990-91 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRLA VYAS): Sir, on behalf of Shri Ajit Kumar Panja, Sir, I

beg to lay on the table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the National Film Development Corporation India for the year 1990-91.
- (ii) Annual Report of the National Film Development Corporation India for the year 1990-91 along with audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1161/91]
- (2) A statement (Hindi and English versions) (i) correcting the reply given on the 25th November, 1991 to unstarred Question No. 555 by Shri Arjun Singh Yadav and Shri Kashiram Rana, regarding Schemes for All India Radio and Doordarshan in Uttar Pradesh and Gujarat, and (ii) the reasons for delay in correcting the reply. [Placed in Library. See No. LT—1162/91]

Notifications under Major Port Trusts Act, 1963, etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): Sir, on behalf of Shri Jagdish Tytler, I beg to lay on the table:-

- (1) A copy each of the following Notification (Hindi and English

versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-

- (i) G.S.R. 349(E) published in Gazette of India dated the 24th July, 1991 approving the Calcutta Port Trust Employees (Haldia Dock Complex) Recruitment, Seniority and Promotion First Amendment Regulations, 1991.
- (ii) G.S.R. 549(E) published in Gazette of India dated the 28th August, 1991 approving the Calcutta Port Trust Employees' (Other than Haldia Dock Complex) (Recruitment Seniority and Promotion) Sixth Amendment Regulation, 1991.
- (iii) G.S.R. 645(E) published in Gazette of India dated the 24th October, 1991 approving the Mormugao Port Employees (Contributory benefits after Retirement) (First Amendment) Regulation, 1991.
- (iv) G.S.R. 200(E) published in Gazette of India dated the 3rd April, 1991 approving the Cochin Port Trust (Recruitment of Heads of Department) Regulations, 1991.
- (v) G.S.R. 312(E) published in Gazette of India dated the 3rd April, 1991 approving the Cochin Port Trust Employees (Contributory Outdoor and Indoor Medical benefit after retirement) Regulations, 1991.
- (vi) G.S.R. 313(E) published in Gazette of India dated the 21st June, 1991 approving the Cochin Port Employees (Contributory Outdoor and Indoor Medical Benefit after Retirement) Regulations, 1991.
- (vii) G.S.R. 593(E) published in Gazette of India dated the 18th September, 1991 approving the Bombay Port Trust Employees Rules for Reimbursement of Tuition Fees Allowances (Amendment), 1991. [Placed in Library. See No. LT—1163/91]
- (2) A copy of the Rent-a-Cab (Amendment) Scheme, 1991 (Hindi and English versions) published in Notification No. S.O. 808 (E) in Gazette of India dated the 28th November, 1991 under sub-section (4) of section 212 of the Motor Vehicles Act, 1988. [Placed in Library. See No. LT—1164/91]
- (3) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (a) (i) Review by the Government on the working of the Cochin Shipyard Limited for the year 1990-91.
- (ii) Annual Report of the Cochin Shipyard Limited for the year 1990-91 along with Audited Accounts and comments of the comptroller and Auditor General thereon. [Placed in Library. See No. LT—1165/91]
- (b) (i) Review by the Government on

- the working of the Shipping Corporation of India Limited for the year 1989-90.
- (ii) Annual Report of the Shipping Corporation of India Limited for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1166/91]
- (c) (i) Review by the Government on the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1990-91.
- (ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) of item No. (3) above. [Placed in Library. See No. LT—1167/91]
- (5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Bombay Port Trust for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bombay Port Trust for the year 1990-91. [Placed in Library. See No. LT—1168/91]
- (6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Madras Port Trust for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Port Trust for the year 1990-91. [Placed in Library. See No. LT—1169/91]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Cochin Dock Labour Board, Kochi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cochin Dock Labour Board, Kochi, for the year 1990-91. [Placed in Library. See No. LT—1170/91]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Visakhapatnam Dock Labour Board for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visakhapatnam Dock Labour Board for the year 1990-91. [Placed in Library. See No. LT—1171/91]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust for the year 1990-91.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jawaharlal Nehru Port Trust for

the year 1990-91. [Placed in Library. See No. LT—1172/91]

- (10) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paradip Port Trust, for the year 1990-91. [Placed in Library. See No. LT—1173/91]

- (11) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mormugao Port Trust, for the year 1990-91. [Placed in Library. See No. LT—1174/91]

- (12) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Tuticorin Port Trust, for the year 1990-91. [Placed in Library. See No. LT—1175/91]

- (13) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust for the year 1990-91.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla

Port Trust, for the year 1990-91. [Placed in Library. See No. LT—1176/91]

- (13) (i) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Hooghly Dock and Port Engineers Limited, Calcutta, for the year 1990-91 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT—1171/91]

Review on working and Annual Report of Bharat Gold Mines Limited for 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Balram Singh Yadav, I beg to lay on the table:-

- (1) (i) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government on the working of the Bharat Gold Mines Limited for the year 1990-91.

- (ii) Annual Report of the Bharat Gold Mines Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—1178/91]